

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 209 of 2012**

**Dated : 19<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**West Central Railway ... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Geetanjali Mohan**

**Counsel for the Respondent(s) : Mr. G. Umapathy with  
Ms. R. Mekhala for R2-R-24  
Mr. C.K. Rai for MPERC**

**ORDER**

Heard the learned counsel for the parties.

The respondent has filed written submissions.

The learned counsel for the appellant undertakes to file the final written submissions by 20<sup>th</sup> February, 2014. The respondent is at liberty to file additional written submissions, if any, by 24<sup>st</sup> February, 2014.

Judgment is reserved.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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